NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 132/397-398/NCLT/AHM/2016 (New) C.P. No. 61/397-398/CLB/MB/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.01.2017

Name of the Company:

Dr. Markand Parikh

V/s.

Vadodara Stock Exchange Ltd. & Ors

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NC). NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	ADV VINIT J MEH	TIT	PETITIONER	1
2.	Ratesh sharm	F)-f2	2=5 RC-(.	3

<u>ORDER</u>

Learned Advocate Mr. Vinit Mehta present for petitioner. Learned Advocate Mr. Rakesh Sharma present for the respondent no. 1.

Rejoinder filed by the petitioner.

List the matter on 20/3/2017 for final hearing.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 31st day of January, 2017.